BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 82/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

Name of the Company:

IDBI Bank Ltd.

V/s.

Bhatia Coke Energy Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Bouju Bhagout

Advocute

Patitioner

2

ORDER

Learned Advocate Mr. Baiju Bhagat present for Financial Creditor/ Applicant. None present for Respondent.

Applicant filed proof of dispatch of application.

None appeared for Respondent.

Applicant requested to list the matter on 23.08.2017 for clarification on jurisdiction aspect.

List the matter on 23.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of August, 2017.